

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-08/2017/ 820 /A

From :- Smti. Jayashree Bora,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Utpal Prasad,
District & Sessions Judge,
Majuli.

Dated Guwahati, the ^{7th} February, 2025.

Sub:- **Commuted leave.**

Ref:- Your letter No.DSJ(M)/337/2025 Dated 04.02.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **commuted leave for 10 (ten) days w.e.f. 04.02.2025 to 13.02.2025**, subject to the submission of your Leave Admissibility Report from the Office of the Accountant General (A&E), Assam. The Chief Judicial Magistrate, Majuli, and in his absence, the Sub Divisional Judicial Magistrate, Majuli will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sol/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2017/ 821 - 823 /A, dated 7.2.2025

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of duly filled in leave application in the prescribed format is enclosed herewith)
2. The Chief Judicial Magistrate, Majuli.
3. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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